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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 82/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

Gupcon Trading Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kyr bahnen

AW

2.

## **ORDER**

Learned Advocate Mr. Navin pahwa present for Applicant.

At request of Learned Counsel for Applicant.

List the matter on 12.07.2017.

BIKKI RAVEENDRA BABU MEMBER HIDICIAI

Dated this the 11th day of July, 2017.